Securities and Exchange Board of India	NBCC Complex, Tower 1, 8th floor, Block A, East Kidwai Nagar, New Delhi – 110023 Ph: 011 6901 2998 Email: recoverynro@sebi.gov.in, deepshikhal@sebi.gov.in	Addendum to E-Auction / Sale Notice

ADDENDUM IN RESPECT OF PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES OF KBCL INDIA LTD.

Securities and Exchange Board of India (SEBI) vide notice dated June 11, 2024 (published in Newspaper on June 12, 2024) has invited bids for sale of properties in the Recovery proceedings against **M/s. KBCL India Ltd (PAN: AACCK1768N), and its directors namely Shri Rakesh Kumar (PAN: BDXPK7192Q), Shri Vishvnath Pratap Singh (PAN: BYYPS5946N) and Shri Shashi Kant Mishra (PAN: AHYPM9076H) [Defaulters],** under Recovery Certificate No. 1011 of 2016 through e-auction platform on "as is where is and whatever there is" basis.

In view of certain representations /objections received by SEBI against the above mentioned auction notice, vide corrigendum dated July 15, 2024 read with July 25, 2024, the auction of properties mentioned at Sr. No. 1, 2, 6, 9, 16 and 19 was kept on hold by SEBI till July 31, 2024.

In view of the pending investigation of the representations / objections, the abovementioned properties are being withdrawn from the list of properties auctioned.

Sd/-

Place: Delhi — **Deputy General Manager & Recovery Officer**

Date: July 31, 2024 — **Securities and Exchange Board of India**